HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

Bilaspur, dated the 33 May, 2025

The following candidate as mentioned in Column no. (2), appointed on probation as Civil Judge Junior Division in the Cadre of Chhattisgarh Lower Judicial Service by the State Government vide its order bearing no. 2322/1607/21-B(I)/C.G./2025 dated 22.05.2025, is posted in the capacity as mentioned against her name in Column No. (3) of the table below with a direction to join her place of posting on or before 09.06.2025:-

TABLE

SI. No.	Name of the candidate	Posted as
(1)	(2)	(3)
1.	Ku. Atnu Prasad, D/o Shri Ramashankar Prasad	III Additional Judge to the Court of Civil Judge Junior Division, Mungeli

Note:- This posting order is subject to the condition mentioned by the State Government in its appointment order dated 22.05.2025 (supra).

BY ORDER OF THE HON'BLE HIGH COURT

(KHILAWAN RAM RIGRI) I/C REGISTRAR GENERAL

Endt. No. $\frac{443}{\text{II-3-1/2025}}$ /Confdl./2025

Bilaspur, dated the 23 May, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh,

Bilaspur for information of his Lordship.

3. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of

Chhattisgarh, Bilaspur for information of his Lordship.

5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of

Chhattisgarh, Bilaspur for information of his Lordship.

7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship. 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of

Chhattisgarh, Bilaspur for information of his Lordship.

9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21. Ku. Atnu Prasad, D/o Shri Ramashankar Prasad, P.W.D-D-'2', Annapurna Para, Kanker, District Uttar Bastar (Kaner) (C.G.) Pin 494334 for information and compliance. She is directed to send her charge report to this Registry through the concerned Principal District & Sessions Judge.
- 22. Principal District & Sessions Judge, Balod/Balrampur-Ramanujganj/ Balodabazar-Bhatapara/ Bemetera/ Bastar (Jagdalpur)/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Koria (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Raigarh/ Surajpur/ Sarguja (Ambikapur) / Uttar Bastar (Kanker) for information.
- 23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 24. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/ Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/ Works Sections/Copying/ Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

(KHILAWAN RAM RIGRI) I/C REGISTRAR GENERAL